

**Welfare Schemes by Central Government
for Senior Citizens**

8509. SHRI TINDIVANAM G.
VENKATRAMAN: SHRI J. S.
RAJU:

Will the Minister of WELFARE be
pleased to state:

(a) the welfare schemes sponsored
by the Central Government regarding
senior and old age citizens;

(b) how many homes are run by the
Central Government, State Governments and
by voluntary organisations;

(c) what are the future plans for the
welfare of these elderly persons; and

(d) whether Government have taken any
decision about employing these old and
elderly people?

THE MINISTER OF WELFARE (SHRI
SITARAM KESRI): (a) The Central
Government is implementing a Central Sector
scheme for providing assistance to voluntary
organisations for programmes relating to
welfare of Aged. Under this scheme grant-in-
aid is provided to Voluntary Organisations for
running Old Age Homes, Day Care Centres
and Mobile Medicare Units.

(b) No Old Age Home is being
run by the Central Government.
However, under the aforesaid scheme
assistance is provided to Voluntary
Organisations for running 209 Old
Age Homes.

The information in respect of Old Age
Homes being run by State Governments is
being collected and will be laid on the
Table of the House.

(c) It is proposed to continue the
scheme in the coming years.

(d) The Government has not taken any such
decision about employing these old and
elderly people.

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Statement by the Minister

**Correcting the reply given in the Rajya
Sabha on 5th May, 1995 to Starred
Question No. 443 regarding teaching of
Sanskrit in KVS.**

THE MINISTER OF HUMAN RE-
SOURCE DEVELOPMENT (SHRI
MADHAVRAO SCINTDIA): Madam,

I beg to make a statement correcting the reply
given in the Rajya Sabha on the 5th May,
1995 to Starred Question 443 regarding
Teaching of Sanskrit in K.V.S.

In reply to a supplementary, I
reported

“और हमारा
यह प्रयास होगा कि जल्दी दसवीं
तक इसको लागू कराया जाए”
to have stated

"I wish to request that the words"

“वैकल्पिक विषय के रूप में”
'should be added between the words 'तक' and
“इसको” to ensure correct record of my
statement. The reply
may,

“और
हमारा यह प्रयास होगा कि जल्दी दसवीं
तक वैकल्पिक विषय के रूप में
इसको लागू कराया जाए”
therefore, be read as

Statement by the Minister

Correcting the reply given in the Rajya Sabha
on 24th August, 1994 to Starred Question
(No. 422 regarding Corruption in the Passport
offices.

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI R. L. BHATIA): Madam, I beg to make
a statement . correcting the reply given in the
Rajya Sabha on the 24th August, 1994 to
Starred Question No. 422 regarding corruption
in the Passport Offices...

SHRI MD. SALIM (West Bengal): Madam,
Mr. R. L. Bhatia is going to correct an
answer given on the 24th August, 1994. It
was regarding